

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)


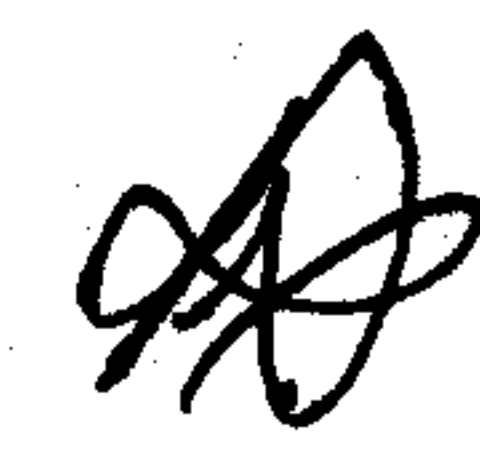
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.
V/s.
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	K.R. Patel K.R. Patel	Adv. & Solicitor	Petitioner	K.R. Patel
2.	PAYAN S GODIAWALA	ADVOCATE	RESPONDENT No. 3.	
3.	Sandeep Singhi for Singhi & Co.	Advocate	Respondent 1, 2, 5, 6, 7.	

4.

ORDER

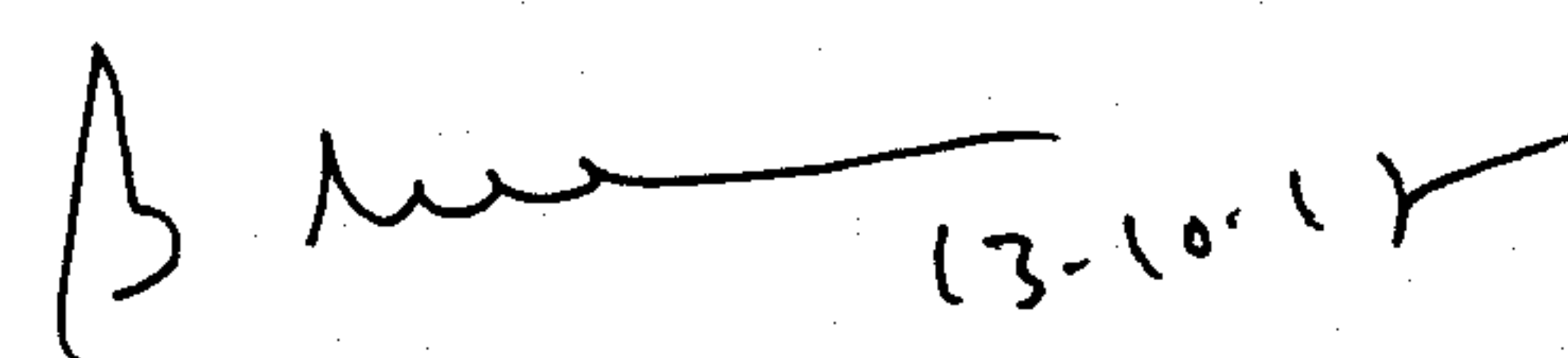
Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Sandeep Singhi present for Respondents No. 1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents No. 3.

Report in sealed cover filed on 05.10.2017.

Both sides counsels represented that in principle all the three brothers came to an understanding and it will be reduced into writing and file it before this Tribunal in a sealed cover.

At request of counsels appearing for both parties.

List the matter on 09.11.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.